COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 23 OF 2018

Dated: 24th October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

NTPC Limited ... Appellant(s)
Vs.
West Bengal State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Ranjitha Ramachandra
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Arijit Maitra for R-6

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-9

Mr. R.B. Sharma for R-2 & R-12

Mr. Mohit Mudgal for R-13

ORDER

Learned counsel appearing for both the parties submitted that pleadings are complete in the matter.

Submissions made by learned counsel appearing for the both the parties, as stated above, are placed on record.

List this matter for hearing on **08.02.2019**, as requested by the learned counsel appearing for both the parties.

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(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

PR/PK